

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

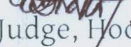
Order No. 339/62

Dated 17.11.2020

Normal functioning of this Judgeship has already been resumed from this day (i.e. on 17.11.2020). Moreover Local trains services has also been started on and from 11.11.2020.

In this circumstance, this office earlier orders regarding deputation of staff members of this Judgeship at their nearest station **are hereby withdrawn**. All the Staff members who are still working at deputation duty in different Sub-Division of this Judgeship **are directed to attend their duties in their original place of posting (Posting before lock down period) on and from 20.11.2020.**

Inform all concerned.


District Judge, Hooghly
17.11.2020


District Judge, Hooghly

Memo No. 1943(68)/COVID-19 Dated 17.11.2020

Copy forwarded for information and taking necessary action to :-

1. The Additional District & Sessions Judge, 1st / 2nd / 3rd Court;
2. The Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge;
3. The Additional District & Sessions Judge, Fast Track 1st / 2nd Court;
4. The Civil Judge (Sr. Divn.), 1st / 2nd / Additional Court;
5. The Civil Judge (Jr. Divn.), 1st / 2nd / 3rd / 4th / Additional Court;
6. The Chief Judicial Magistrate.
7. The Additional Chief Judicial Magistrate
8. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / Additional Court;
9. District Judge's Vernacular Department.
10. Judge-in-Charge, Accounts/ Nezarath Department, District Record Room, Copying Department (Civil/Criminal)Wing.

HOOGHLY/ CHANDERNAGORE/ SERAMPURE/ ARAMBAGH


District Judge, Hooghly
17.11.2020

District Judge, Hooghly